

Gazette & Debates Section  
Parliamentary Department  
Room No. 111  
Block 1  
Acc. No. 25434  
Date 10/12/2014

**LOK SABHA DEBATES**  
**(Part II—Proceedings other than Questions and Answers)**

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**LOK SABHA**

*Saturday, 7th May, 1955*

*The Lok Sabha met at Half Past Ten  
of the Clock*

[*MR. DEPUTY-SPEAKER in the Chair*]

**QUESTIONS AND ANSWERS**

*(See Part I)*

10-36 A.M.

**PAPERS LAID ON THE TABLE**

REPLIES TO MEMORANDA OF MEMBERS  
TO DEMANDS FOR GRANTS, 1955-1956—  
RAILWAYS

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Sir, I beg to lay on the Table a copy each of certain statements containing replies to certain memoranda received from Members in connection with Demands for Grants, 1955-56—Railway [See Appendix XIII, annexure No. 21].

MEMORANDA TO POINTS RAISED DURING  
BUDGET DEBATE ON IRRIGATION AND  
POWER PROJECTS

**The Deputy Minister of Irrigation and Power (Shri Hathi):** Sir, I beg to lay on the Table a copy of the Memorandum giving information on the points raised during the Budget Debate not covered by the Minister's reply and certain other important points relating to Irrigation and Power Projects. [See Appendix XIII, annexure No. 22.]

STATEMENT TO PROGRESS OF ACTION  
TAKEN ON IRREGULARITIES IN  
HIRAKUD PROJECT

**Shri Hathi:** Sir, I beg to lay on the Table a copy of the statement show-

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ing the progress of action on cases of alleged financial, accounting and other irregularities, including those of a criminal nature, on the Hirakud Dam Project. [See Appendix XIII, annexure No. 23.]

**CORRECTION OF ANSWER TO  
STARRED QUESTION**

**The Deputy Minister of Home Affairs (Shri Datar):** Reference supplementaries to the Starred Question No. 1750 answered in Lok Sabha on the 31st March, 1955.

The following reply was given to the supplementary question asked by Shrimati Sucheta Kripalani:

"Government are not at present considering the question. But here there is a class of persons known as 'regular temporary establishment'. There we have a certain seniority. That means a certain class of temporary government servants are entitled to appear."

The correct position is that such of the persons of the Regular Temporary Establishment of Assistants who are confirmed in Grade IV of the Central Secretariat Service with effect from the 1st January, 1954 and have seniority in the grade of Assistant or in equivalent grades from a date earlier than the 1st January, 1951, are eligible to sit for the ensuing Limited Competitive Examination for promotion to the Regular Temporary Establishment of Assistant Superintendents. The condition of being permanent in Grade IV has, however, been waived in the cases of permanent